

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P NO.60/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M

Name of the Company		Parmeshwar Das Agarwal & Ors. -Versus- Singhal Enterprises Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. K. R. Thakkar, Advocate
2. MS Urmita Chakravarty, Advocate
3. S. M. Gupta, FCS

Respondents
2, 3 & 4

Supte
27/7/17

1. Mr D. N. Sharma, Adv

for
Chakravarty 27/7

ORDER

Ld. Counsels for the petitioners and the respondent nos. 2, 3 and 4 are present.

Both the parties made a joint request that case may be adjourned as settlement process is going on. Prayer is allowed.

List the matter on 01/09/2017.

Sd.
(Vijai Pratap Singh)
Member (J)